

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4447

ANSWERED ON:07.09.2012

IMPLEMENTATION OF FOREST RIGHTS ACT

Laguri Shri Yashbant Narayan Singh; Vasava Shri Mansukhbhai D.

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Department of Forests is reportedly intervening in implementation of Forest Rights Act, 2006 due to which rights of tribals are being violated;
- (b) if so, the reaction of the Government thereto; and
- (c) the corrective steps taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO SINGH KHANDELA)

- (a): No such cases have come to the notice of the Ministry of Tribal Affairs.
- (b) & (c): In view of the reply to part (a) above, these questions do not arise.